## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. No. 68/2017 O.A. No. 2385/2016

New Delhi, this the 4th day of September, 2017

# HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MS. NITA CHOWDHURY, MEMBER (A)

- Srikant, Beldar,
   Aged 31 years,
   S/o Shri Satish Kumar,
   R/o H.No.203, Vill. Jharoda Kalan,
   New Delhi.
- Lalit Kumar, A.P.D.,
   Aged 37 years,
   S/o Lt. Shri Suresh Kumar,
   R/o H.No. 267, Vill. Mundehla Kalan,
   New Delhi.
- 3. Varun, Beldar,
  Aged 33 yeara,
  S/o Shri Sriniwas,
  R/o C-5/5, Sanjay Market,
  Rohini Sector-2,
  New Delhi.
- 4. Anil Kumar, Beldar,
  Aged 38 years,
  S/o Shri Rameshwar Dass,
  R/o Vill. Kalana,
  Distt. Sonipat, Haryana.
- 5. Tinnu, Beldar,
  Aged 31 years,
  S/o Shri Om Prakash,
  R/o Vill. Pehrawar,
  Distt. Rohtak, Haryana.
- 6. Yogesh, Beldar,
  Aged 33 years,
  S/o Shri Dalip Singh,
  R/o Village Pehrawar,
  Distt. Rohtak, Haryana.

- 7. Harish Kumar,
  Aged 36 years,
  S/o Shri Srikirshan,
  R/o Village Kharkhoda,
  Distt. Sonipat, Haryana.
- 8. Ravi, Beldar,
  Aged 30 years,
  S/o Shri Satya Prakash,
  R/o Village Harsana,
  Distt. Sonipat, Haryana.
- 9. Arun, Beldar,
  Aged 40 years,
  S/o Shri Raj Kumar,
  R/o H.No.D-111, Main Gopal Nagar,
  Najafgarh, New Delhi-110043.
- 10. Kirshan Kumar, Beldar,Aged 34 years,S/o Shri Satbir,R/o Village Lagar Pur,Distt. Jhajjar, Haryana.
- 11. Amit Negi, Beldar,
  Aged 33 years,
  S/o Shri Tajwar Singh Negi,
  R/o 471, Gali No.5A,
  Hanuman Mandir Road,
  Dharsan Vihar, Burari,
  Delhi-110004.
- Shail Ahmad, Beldar,Aged 38 years,S/o Shri Juber,R/o H.No.1-59, Batla House,Jamia Nagar, New Delhi-25.
- 13. Narender Kumar, Beldar, Aged 31 years, S/o Shri Mani Ram, R/o G-1794, Gali No.2, Sarup Nagar, New Delhi-110042.

... Petitioners

(By Advocate: Shri S.C. Sharma)

#### Versus

- Dr. Punit Kumar Goyal, Commissioner, South Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
- 2. Shri Umesh Sachdeva, Engineer-in-Chief, South Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
- 3. Shri Sandeep Kumar, Chief Labour Welfare Officer, South Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.

... Respondents

(By Advocate: Mrs. Anupama Bansal)

### ORDER (ORAL)

### By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, learned counsel for the respondents submitted that they have fully complied with the orders of this Tribunal and, accordingly, passed an order dated 19.05.2017 vide Annexure CPR-I.

2. In the circumstances, the CP is closed and notices are discharged.

(Nita Chowdhury) Member (A) (V. Ajay Kumar) Member (J)

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